

THE HIGH COURT OF MEGHALAYA: SHILLONG

NOTICE

NO.HCM.III/166/2019-Judl./Part-1/454

Dated Shillong, the 2nd November, 2023

It is hereby notified for the information of all concerned that in view of the re-constitution of Benches ordered vide this Registry's notification No. HCM.III/166/2019-Judl./Part-I/453 dated 2nd November, 2023, the DIVISION BENCHES and the SINGLE BENCHES will sit as follows on **3rd November, 2023**:

1.	DIVISION BENCH I comprising the Hon'ble Mr. Justice H.S.Thangkhiew, Chief Justice(Acting) and Hon'ble Mr. Justice W. Diengdoh.	From 10.30 A.M. onwards.
2.	DIVISION BENCH II comprising the Hon'ble the Chief Justice(Acting) and Hon'ble Mr. Justice B. Bhattacharjee.	After the rising of DIVISION BENCH I.
3.	DIVISION BENCH III comprising Hon'ble the Mr. Justice W. Diengdoh and Hon'ble Mr. Justice B. Bhattacharjee.	After the rising of DIVISION BENCH II.
4.	SINGLE BENCH of Hon'ble Mr. Justice H.S.Thangkhiew, Chief Justice(Acting).	After the rising of DIVISION BENCH II.
5.	SINGLE BENCH of Hon'ble Mr. Justice W. Diengdoh.	After the rising of DIVISION BENCH I and then after rising of DIVISION BENCH III.
6.	SINGLE BENCH of Hon'ble Mr. Justice B. Bhattacharjee.	From 10.30 A.M. and then after the rising of DIVISION BENCH III.

By Order,

JOINT REGISTRAR (LISTING)

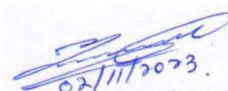
Memo NO.HCM.III/166/2019-Judl./Part-1/454-A

Dated Shillong, the 2nd November, 2023

Copy to: -

1. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, Chief Justice(Acting), High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
2. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.

4. The P.A to the Registrar General, High Court of Meghalaya, Shillong for kind information.
5. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for kind information.
6. The P.S. to the Advocate General/Addl. Advocate General, Shillong for kind information.
7. The Deputy Solicitor General/Central Govt. Counsel, High Court of Meghalaya, Shillong for kind information.
8. The President/ Secretary, High Court Bar Association, Shillong for kind information.
9. ✓ The Central Project Coordinator, High Court of Meghalaya, Shillong for kind information and necessary action. He is also requested to get the same uploaded on the Official Website of this High Court.
10. The Court Officer concerned for kind information and necessary action.
11. All Court Masters concerned for information and necessary action.
12. Notice Board.
13. Office File.


02/11/2023.

JOINT REGISTRAR (LISTING)

1104
2/11/23